



Online Certificate Course on

# **CYBER SECURITY & DIGITAL FORENSICS: LEGAL, REGULATORY AND DEEP-TECH FOUNDATIONS**

---

**A comprehensive course on legal, regulatory & deep-tech expertise in cyber resilience and digital forensics**

**24 Feb - 3 May 2024 | 66 Hours 9 Modules**

Offered by:

Institute for Science, Entrepreneurship and Investments, USA

Global Academy of Law-Tech Education and Research, India

Centre for Cyber Laws

National Law University, Delhi



## **Online Certificate Course on Cyber Security and Digital Forensics: Legal, Regulatory, and Deep-Tech Foundations**

**Course Director:** Prof. (Dr.) Ingrid Vasiliu-Feltes, SEI-USA

**Co-Director:** Prof. (Dr.) M K Bhandari, GALTER India

**Course Coordinator:** Dr. Aparajita Bhatt, NLU Delhi

### **Administrative Assistants:**

Prachi Mishra, Assistant Professor, UPES, Dehradun, India

Akshay Dhekane, Member, Centre for Cyber Laws, NLU Delhi, India

**Objective:** To provide an introductory course on essentials of Cyber Security and Digital Forensics from a legal, regulatory and technology perspective, designed to meet the educational and professional development needs of an industry-agnostic audience. The course will consist of 60 hours and will include a combined lesson plan of formal instruction, immersive interaction and applied exercises. The course will incorporate real-world examples from various sectors such as law, compliance, banking, energy, video-gaming, healthcare, and life sciences. Students will have brief assignments for material in each learning module, as well as comprehensive assessment at the end of the course.

**Duration:** 66 hours & 9 Modules to be covered in 10 weeks

**Credit accorded:** 2 credits

**Eligibility:** Graduate in any discipline

**Platform:** All sessions/classes will take place on Zoom.

**Live weekend classes on Saturday/ Sunday from 11:00 AM to 1:00 PM.**



## Fee Charged



Participants	Early Participation Fee	Standard Fee
For Overseas Participants - USA	200 USD	220 USD
European and Other Countries' Participants	175 Euro	195 Euro
Indian Participants	12,500/- INR	15,000/- INR
For GALTER Members	11,500/- INR	14,000/- INR

*A discount of 10% on the actual course fee will be given in case of group/collective registration of 10 or more participants is done.*

**For Indian students and research scholars, early registration fee is Rs. 11,500 and Standard Fee is Rs. 13000.**

**Early Registration Date:** until 10 February 2024

**Date of registration:** until 18 February 2024

**No. of Weeks:** 10 weeks

**No. of Modules:** 9

**Course Commencement date:** 24th February 2024

**Course Completion date:** 3th May 2024

**Examination Date:** 11th May (Tentatively)

*Dates and time line is subject to change in case of any exigency.*



## Registration

Link to the registration portal. The registration will be confirmed only upon the receipt of applicable fee. Please upload the copy of the fee receipt on the registration form.

## Fee Payment

### For Overseas Participants

**Bank Name:** CITIBANK  
**Branch:** MIAMI USA, 33131  
**Account Owner:** Ingrid Vasiliu-Feltes  
**Account Number** 3197458508  
**Routing Number** 067004764

### For Indian Participants

**Account Name:** Global Academy of Law-Tech Education and Research  
**Name of Bank:** Kotak Mahindra Bank, Kondapur Hyderabad  
**Current Account No:** 0447485774  
**IFSC code:** KKBK0000555  
**For Payment via UPI**  
UPIN - 9167724112@kotak



## Course Details

Module Number	Module Title
I	Course Introduction
II	Regulatory Considerations in Cybersecurity and Digital Forensics
III	Legal Considerations in Cybersecurity and Digital Forensics
IV	Cyber Resilience Frameworks, Standards and Implementation Guidelines
V	Cyber-Ethics Consideration in Digital Forensics
VI	Deep Tech Role in Cybersecurity and Digital Forensics
VII	Dual Role of Deep Tech: Mitigating Deep Tech Related Risks and Leveraging Deep Tech in Cybersecurity and Digital Forensics
VIII	Latest Research and Future Directions in Cybersecurity and Digital Forensics
IX	Course Review and Key Takeaways
Interactive Session/Discussion Forum (Sessions I-VI)	Sectors: Law, Healthcare, Banking, Energy, Telecommunication/Video-Gaming, Other Sectors



## Course Design

---

### Engagement Type

- Live Lecture
- Discussion Forum/ Interactive Sessions
- Recorded Video
- E-Learning Material (E-Text)
- Self-Study Hours
- Internal Assignment/End-Semester Assessment

## Assessment

---

Assessment	Marks
Internal Assessment consisting of MCQs and quizzes	40
End-Term Assessment consisting of a subjective assessment	60



## Key Resource Persons



**Prof. (Dr.) Ingrid Vasiliu-Feltes**  
Founder, SEI (USA)



**Prof. (Dr.) M.K. Bhandari,**  
Founder, GALTER (India)



**Dr. Michael Mylrea**  
Cyber Security Leader and  
Technologist



**Tyler Cohen Wood**  
CEO and Co-Founder  
Dark Cryptonite



**John Gomez - Coll**  
President at SEI & RevExpo  
Consulting



**Prof. (Dr.) Atul Pandey**  
Professor of Cyber Law,  
NLIU Bhopal, India



**Dr. Aparajita Bhatt**  
Director, Centre for Cyber Laws,  
NLU Delhi (India)



**Kritika Agarwal**  
Advocate  
Supreme Court of India



**Nishit Dixit**  
Advocate  
Supreme Court of India

Contact us at [onlinecertificatecourses24@gmail.com](mailto:onlinecertificatecourses24@gmail.com)

For urgent queries, contact Prof. (Dr.) M. K. Bhandari at +91 91677 24112

For more information, watch this [Introduction to the Course](#).